

of the changes brought about in the Compulsory Deposit Scheme;

(b) if so, the result thereof; and

(c) the total estimates of deposits and the number of accounts already opened?

**The Minister of Planning (Shri B. R. Bhagat):** (a) Yes, Sir.

(b) With the abandonment of all the Schemes other than the one relating to Income-Tax Payers, the total collections are now estimated at Rs. 10 crores only as compared with the earlier expectation of Rs. 60 crores.

(c) The total number of accounts so far opened under the Income-tax Payers Scheme is 6.41 lakhs with deposits of Rs. 4.42 crores.

**Government Employees owning Houses in Delhi**

\*269. { **Shri Vishram Prasad**  
**Shri R. G. Dubey:**  
**Shri Basumatari;**

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether cases of Government servants getting high rents from their own houses built in Delhi/New Delhi with Government loans but themselves living in Government residences have come to the notice of Government; and

(b) the steps Government propose to take in the matter so as to relieve shortage of Government accommodation?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** (a) and (b). In reply to question No. 94 asked by Shri P. C. Borooah and other Members of Parliament in the Lok Sabha on 17th August 1963, I had stated that a Committee of the Secretaries had been appointed to go into the question of dealing with the cases of allotment of houses to Government servants who

own houses of their own. The Report of the Secretaries' Committee has been considered by the Cabinet who have decided that a Committee consisting of the Ministers for Home Affairs, Finance, Defence, Railways and Works, Housing and Rehabilitation should further examine the report of the Secretaries' Committee and make recommendations for the consideration of the Cabinet. The Ministers' Committee has not finalised its report as yet.

**Family Planning**

\*270. { **Shri Yashpal Singh:**  
**Shri Ramachandra Ulaka:**  
**Shri N. R. Laskar:**  
**Shri Dhuleshwar Meena:**  
**Shrimati Savitri Nigam:**

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 236 on the 22nd August, 1963 and state:

(a) whether the production of certain chemical contraceptives as a pilot project in the Medical Store Depots at Madras and Bombay has since been undertaken; and

(b) if so, when these contraceptives will be made available for the use of public?

**The Minister of Health (Dr. Sushila Nayar):** (a) Yes, Sir.

(b) In about six months.

**खाद्य अप्रमिशन**

६६१. श्री सिद्धेश्वर प्रसाद : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि:

(क) १९६१, १९६२ और १९६३ (अक्तूबर तक) भारत के राज्यों तथा संघ राज्य-क्षेत्रों में कितने व्यक्तियों को खाद्य अप्रमिशन के अपराध में गिरफ्तार किया गया; और